

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 23.12.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 134 of 2021	Minda I Connect Pvt. Ltd. & Anr. Vs. --- With	Rahul Kripalani Rea Bhalla	
2.	Comp. App. (AT) No. 135 of 2021	Minda I Connect Pvt. Ltd. & Anr. Vs. ---	Rahul Kripalani Rea Bhalla	

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By order of Hon'ble Chairperson
-sd/-
Registrar